from U.P. are on deputation with the Delhi Administration for the last five to ten years;

1699

- (b) if so, what is the number of such officers and since how long they are on deputation; and
- (c) the reasons for which they are not sent to their parent State?

OF THE MINISTER STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). There are only three officers from U.P. still on deputation with the Delhi Administration in the Sales Tax Department, from 1953, another from 1959 and the third from 1962. They have been retained by the Administration in the public interest upto 28-2-1969.

†Foreign Eychange earned from the CONTRIBUTIONS TO MAHARISHI - MAHESH YOGI'S ASHRAM AT RISHIKESH

282. SHRI Y. ADINARAYANA Will REDDY: the Minister TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Beatles have contributed Rs. 10,000 to the Ashram of Maharishi Mahesh Yogi at Rishikesh;
- (b) if so, what is the amount of foreign exchange that Government earns due to this contribution; and
- (c) whether it is a fact that Mahesh Yogi has recently claimed that the course of Meditation for the Foreigners has enabled the country to earn 28,000 dollars worth of foreign exchange?

THE MINISTER OF TOURISM AVIATION CIVIL KARAN SINGH): (a) and (b), Government have no information about contributions, if any, received Mahesh Yogi at Rishikesh.

(c) No such claim has come to the notice of Government.

to Questions †AID TO BHAGAT SINGH! MEMORIAL

286. SARDAR NARINDAR SINGH BRAR: Will the Minister of EDUCA-TION be pleased to state the nature aid, if any, Government are likely to give for the memorial Shaheed Bhagat Singh to be erected near the Indo-Pak border in Ferozepur?

THE MINISTER OF THE MINISTRY OF EDUCATION BHAGWAT (SHRI JHA AZAD): Government have no proposal under consideration for giving aid for the erection of a memorial of Shaheed Bhagat Singh Indo-Pakistan near Border in Ferozepur.

## ंलेफ्टिनेन्ट गवर्नर का म्रावास

291 श्री दत्तीपन्त ठेंगडी : नया गृह-कार्य मंत्री यह बताने की कृपा करेगे कि:

- (क) दिल्ली के लेफ्टीनेंट गवर्नर के शासकीय स्रावास की साज-मज्जा, रखाव तथा निर्माण म्रादि कार्यों पर 1962 से लेकर अब तक प्रति वर्ष कितने रूपये व्यय किये गये : श्रौर
- (ख) चाल वित्तीय वर्ष के दौरान इन कार्यों पर कितने रुपये व्ययः किये जाने का प्रावधान है ?

‡[Residence of the Lt. Governor 291. SHRI D. THENGARI: the Minister of HOME AFFAIRS be pleased to state:

- (a) the yearwise expenditure since 1962 incurred on the furnishing, maintenance and renovation of the official residence of the Lt. Governor Delhi; and
- (b) the provision made for purpose during the current financial year?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल):(क) तथा (ख) दिल्लीः